Dy. No. 318/PPEMS
12.11.25

S.No:- 2 (R)

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RGP REVOLUTIONARY GOANS PARTY

State Recognised Political Party

Reg. No.: 56/062/2021-21/PPS-IV

Head Office : 312, Third Floor, Gera Imperium Grand, Patto Panjim, Goa 403 001
Email : revolutionarygoansparty@gmail.com | Mob : +91 8010828501

US (DM)

11:45 AM

भारत निर्वाचन आयोग/Election Commission of India
प्राप्त एवं निर्गम अनुभा
R & I Section
11 NOV 2025
412760
COMPUTER By. No.
नई दिल्ली/New Delhi

Dated: 06.11.2025

To
The Under Secretary
Election Commission of India
Nirvachan Sadan, Ashoka Road, New Delhi 11001

11/11/25
SO (PPEMS)
12/11
8th Floor

Subject: Submission of Audited Annual Accounts of Revolutionary Goans Party for the Financial Year 31st March, 2025.

Dear Sir,

Enclosed herewith please find the following for your kind perusal and records.

1. Audited Balance Sheet, Income and Expenditure Statement along with Independent Auditors Report for the Financial Year as on 31st March, 2025.

Kindly acknowledge the receipt of the same

Thanking You

Yours Sincerely

For Revolutionary Goans Party

CS Ajay Kholkar
Treasurer

REVOLUTIONARY GOANS PARTY
312, 3rd Floor, Gera Imperium Grand Patto Panaji Goa 403001
GOA

CA C Y Ramani
B.Com(Hons.), L.L.B(Gen),
FCA, DISA (ICAI)

C. Y. RAMANI & Co.
CHARTERED ACCOUNTANTS
402 & 403, Navelkar Arcade,
Dr A.B. Road, Panaji, Goa - 403001
Off. :+91 7066256550
M :+91 9822129919
+91 9822156919
E : ramanicagoa@gmail.com
taxramanicagoa@gmail.com

INDEPENDENT AUDITOR'S REPORT UNDER

SECTION 13A OF THE INCOME TAX ACT 1961

To,

The Office Bearers

REVOLUTIONARY GOANS PARTY

Regd Off: 312, Third Floor, Gera Imperium Grand

Patto, Panaji-Goa 403001

Report on the Audit of Financial Statements

We have audited the accompanying financial statements of REVOLUTIONARY GOANS PARTY, which comprise the Balance Sheet as at 31.03.2025 and the Income and Expenditure Account for the year ended 31.03.2025

Management's Responsibility for the Financial Statements

The management of the Party is responsible for the preparation and presentation of these financial statements in accordance with the accounting principles generally accepted in India and the requirements of Section 13A of the Income Tax Act, 1961, and for maintaining proper books of account and records of income and expenditure, donations and membership receipts.

This responsibility also includes:

a) Maintenance of adequate accounting records for safeguarding the assets of the Party;
b) Selection and application of appropriate accounting policies;
c) Making judgments and estimates that are reasonable and prudent; and
d) Ensuring compliance with the provisions of Section 13A of the Income-tax Act, 1961 and any guidelines issued by the Election Commission of India.
e) The management is responsible for maintaining record and ensuring compliance with section 29C of Representation of the People Act 1951, including submitting an annual report of all donations received exceeding Rs. 20,000.

Auditor's Responsibility

Our responsibility is to express an opinion on these financial statements based on our audit. We conducted our audit in accordance with the Standards on Auditing (SAs) issued by the Institute of Chartered Accountants of India. Those Standards require that we comply with ethical requirements and plan and perform the audit to obtain reasonable assurance about whether the financial statements are free from material misstatement.

An audit involves performing procedures to obtain audit evidence about the amounts and disclosures in the financial statements. The procedures selected depend on the auditor's judgment, including the assessment of the risks of material misstatement. We believe that the audit evidence obtained is sufficient and appropriate to provide a basis for our audit opinion.

Opinion

In our opinion and to the best of our information and according to the explanations given to us, the financial statements give **a true and fair view** in conformity with the accounting principles generally accepted in India.

a) In the case of the Balance Sheet, of the state of affairs of the Party as at 31.03.2025 and
b) In the case of the Income and Expenditure Account, of the **deficit** for the year ended on that date.

Report on Other Legal and Regulatory Requirements

a) The Party has maintained proper books of account as required by Section 13A (b) of the Income-tax Act, 1961, and such books give a true and fair view of the transactions.
b) The Party has maintained such records of voluntary contributions as prescribed by the Election Commission of India.
c) The financial statements are in agreement with the books of account.
d) Voluntary Contributions received from the individuals have been appropriated to General fund out of the total contributions after meeting the specific expenditure incurred.

For C. Y. Ramani & Co

RAMANI & CO. FELLOW 35710 CA

CA C. Y. RAMANI
Chartered Accountants
Firm Registration No. 0108515W
Membership No. 035710
Place: PANAJI - GOA
Date: 30.10.2025
UDIN: 25035710BMLMVY6299

REVOLUTIONARY GOANS PARTY

Regd Off: 312, Third Floor, Gera Imperium Grand, Patto Panaji-Goa 403001
Reg No: 56/062/2021-21/PPS-IV

BALANCE SHEET AS ON 31st MARCH 2025

SORUCES OF FUNDS	Schedule	Current Year 31st March 2024	Current Year 31st March 2025
GENERAL FUND	1	12,01,398.41	7,85,148.68
CURRENT LIABILITIES - PROVISION FOR EXPENSES			10,000.00
TOTAL		**12,01,398.41**	**7,95,148.68**

APPLICATION OF FUNDS	Schedule	Current Year 31st March 2024	Current Year 31st March 2025
FIXED ASSTES	2	3,76,000.00	3,76,000.00
Office Software			
CURRENT ASSTES			
Cash in Hand		2,12,000.00	1,74,260.00
With Banks	3	4,82,458.41	1,13,948.68
Deposits	4	1,30,940.00	1,30,940.00
TOTAL		**12,01,398.41**	**7,95,148.68**

Auditors Report: In terms of our separate report annexed herewith

For M/S C.Y.Ramani & Co.
Chartered Accountants
(F.R.No-108515W)

(CA C.Y.Ramani)
(Proprietor)
M.NO:- 035710
Place: Panaji
Date: 30/10/2025
UDIN : 25035710BMLMVY6299

For and on behalf of
REVOLUTIONARY GOANS PARTY

Tukaram Parab
President

Ajay Kholkar
Treasurer

REVOLUTIONARY GOANS PARTY
312, 3rd Floor, Gera Imperium Grand Patto Panaji Goa 403001
* GOA *

REVOLUTIONARY GOANS PARTY

Regd Off: 312, Third Floor, Gera Imperium Grand, Patto Panaji-Goa 403001

Reg No: 56/062/2021-21/PPS-IV

INCOME AND EXPENDITURE STATEMENT AS ON 31st MARCH 2025

INCOME	Schedule	Current Year 31st March 2024	Current Year 31st March 2025
FEES & SUBSCRIPTIONS	5	1,50,000.00	34,600.00
GRANTS, DONATIONS & CONTRIBUTIONS	6	35,20,091.90	18,60,051.73
TOTAL	A	**36,70,091.90**	**18,94,651.73**

EXPENDITURE	Schedule	Current Year 31st March 2024	Current Year 31st March 2025
EMPLOYEE COST	7	11,70,720.00	3,87,788.00
ELECTION EXPENDITURE	8	8,47,254.00	11,48,641.00
ADMINISTRATIVE EXPENSES	9	11,19,504.44	6,54,472.46
OTHER EXPENSES	10	1,16,340.00	1,20,000.00
TOTAL	B	**32,53,818.44**	**23,10,901.46**
Balance being excess of income over expenditure/surplus **(deficit)**	A-B	**4,16,273.46**	**-4,16,249.73**

Auditors Report: In terms of our separate report annexed herewith

For M/S C.Y.Ramani & Co.
Chartered Accountants
(F.R.No-108515W)

C.Y. RAMANI & CO. FELLOW 35710 CA

(CA C.Y.Ramani)
(Proprietor)
M.NO:- 035710
Place: Panaji
Date: 30/10/2025
UDIN : 25035710BMLMVY6299

For and on behalf of
REVOLUTIONARY GOANS PARTY

Tukaram Parab
President

Ajay Kholkar
Treasurer

REVOLUTIONARY GOANS PARTY 312, 3rd Floor, Gera Imperium Grand Patto Panaji Goa 403001 GOA

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SCHEDULE FORMING PART OF BALANCE SHEET AS ON 31st MARCH 2025

SCHEDULE 01- GENERAL FUND	Current Year 31st March 2024	Current Year 31st March 2025
Opening Balance	7,85,124.95	12,01,398.41
Add: Excess of income over expenditure	4,16,273.46	-4,16,249.73
Closing Balance	**12,01,398.41**	**7,85,148.68**

SCHEDULE 02- FIXED ASSETS	Current Year 31st March 2024	Current Year 31st March 2025
Office Software	3,76,000.00	3,76,000.00
Total	**3,76,000.00**	**3,76,000.00**

SCHEDULE 03- BALANCE WITH BANK	Current Year 31st March 2024	Current Year 31st March 2025
HDFC BANK Current Account-	4,82,458.41	1,13,948.68
Total	**4,82,458.41**	**1,13,948.68**

SCHEDULE 04- DEPOSITS & ADVANCES	Current Year 31st March 2024	Current Year 31st March 2025
DEPOSITS-Rent	1,20,000.00	1,20,000.00
REVOLUTIONARY GOANS (NGO)-Recoverable	10,940.00	10,940.00
Total	**1,30,940.00**	**1,30,940.00**

REVOLUTIONARY GOANS PARTY
312, 3rd Floor, Gera Imperium Grand Patto Panaji Goa 403001
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REVOLUTIONARY GOANS PARTY

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Reg No: 56/062/2021-21/PPS-IV

SCHEDULE FORMING PART OF INCOME & EXPENDITURE STATEMENTAS ON 31st MARCH 2025

SCHEDULE 05- FEES & SUBSCRIPTIONS	Current Year 31st March 2024	Current Year 31st March 2025
Membership Fees	1,50,000.00	34,600.00
Total	**1,50,000.00**	**34,600.00**

SCHEDULE 06- GRANTS, DONATIONS & CONTRIBUTIONS	Current Year 31st March 2024	Current Year 31st March 2025
Individual Donors	35,20,091.90	18,60,051.73
Total	**35,20,091.90**	**18,60,051.73**

SCHEDULE 07- EMPLOYEE COST	Current Year 31st March 2024	Current Year 31st March 2025
Salary to Office Staff	11,70,720.00	3,87,788.00
Total	**11,70,720.00**	**3,87,788.00**

SCHEDULE 08- ELECTION EXPENDITURE	Current Year 31st March 2024	Current Year 31st March 2025
Financial Expenses: Party Contesting Candidates	NIL	5,42,000.00
Printed Material: Pamphlet/Poster/Handbill/T-Shirts	8,47,254.00	NIL
Publicity Expenses: Criminal Antecedents	NIL	6,06,641.00
Total	**8,47,254.00**	**11,48,641.00**

SCHEDUL 09- Administrative Expenses	Current Year 31st March 2024	Current Year 31st March 2025
Legal Fees	20,000.00	10,000.00
Office Expense	2,11,737.00	2,04,000.00
Bank Charges	21,387.44	44,414.46
Rent	4,40,000.00	3,60,000.00
Advertisement	47,700.00	NIL
Internet	17,444.00	12,708.00
Meeting Expenses	82,500.00	NIL
Consultant Fees	2,62,736.00	6,000.00
Auditor Fees	16,000.00	10,000.00
Printing & Stationary	NIL	7,350.00
Total	**11,19,504.44**	**6,54,472.46**

SCHEDULE 10- Other Expenses	Current Year 31st March 2024	Current Year 31st March 2025
Travel /Logistics	81,440.00	NIL
Computer Consumables	5,900.00	NIL
Office Supplies	29,000.00	1,20,000.00
Total	**1,16,340.00**	**1,20,000.00**

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